## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 01.01.2018

## **ORDER NO. 01 of 2018**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 180 of 2017 for CESTAT, Mumbai** to the extent indicated below:-

**On 01.01.2018** Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear Excise, Customs & Service Tax Division Bench matters.

On this day the Single Member cases, as notified will be taken up after the Division Bench matters are over.

**By Order** (A.Mohan Kum Registrar

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Dy. Registrar